

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 2 OF 2016 & IA NO. 2 OF 2016
APPEAL NO. 27 OF 2016**

Dated: 17th January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

APPEAL NO. 02 OF 2016 & IA NO. 02 OF 2016

In the matter of :

**Kishangarh Hi-Tech Textile Park Ltd. (KHTPL)Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors.
....Respondent(s)**

Counsel for the Appellant(s) : Mr. Adishree Chakraborty

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

Ms. Megha Karnal
Mr. Modassir Khan for R.3 & 4

APPEAL NO. 27 OF 2016

In the matter of:

**ACC Ltd.Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors.
....Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2

Mr. Abshek Raj for R-4

Ms. Megha Karnal
Mr. M.Khan for R-3

ORDER

At the request of learned counsel for the appellant, the matters are adjourned to **10.04.2019.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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